

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00045/2020
IN
ORIGINAL APPLICATION NO.170/00989/2019**

DATED THIS THE 12th DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Smt. Anu Thomas
Aged 64 years
W/o. Thomas Oommen
Principal (Retired)
No.939, 3rd Cross
H.R.B.R 1st Block
Kalyan Nagar
Bangalore-560 043.

...Petitioner

(By Advocate Shri Aniyan Joseph – through video conference)

Vs.

Sri S.K.Mall, IAS
Commissioner
Kendriya Vidyalaya Sangathan
No.18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi: 110016.

....Respondent

(By Advocate Shri Vishnu Bhat – through video conference)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset, Shri Vishnu Bhat, learned counsel representing the respondents stated that the respondents in OA have filed Writ Petition No.10569/2020 before the Hon'ble High Court of Karnataka at Bangalore challenging therein the order dated 12.02.2020 passed by this Tribunal in OA.No.989/2019. He further stated that while issuing notices in the said Writ Petition, the Hon'ble High Court has also granted an interim stay.

2. In view of the above, nothing survives in the present Contempt Petition and the same is hereby disposed of having been rendered infructuous. However, the petitioner shall be at liberty to get the Contempt Petition revived in the eventuality of dismissal of the aforesaid Writ Petition by the Hon'ble High Court of Karnataka at Bangalore.

3. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/